

Central Electricity Regulatory Commission
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No. Eco 2/2010-CERC

New Delhi

December 28, 2010

NOTIFICATION

In pursuance of Clause 5.6 (vi) of Ministry of Power (MOP) Notification dated 19.01.2005 (as amended from time to time) on *Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees*, the Central Electricity Regulatory Commission notifies the following rates and other parameters for the purpose of bid evaluation and payment.

I: Annual Escalation Rates for Bid Evaluation (for bid opening from the date of notification up to 31.03.2011)

S.No	Description	Annual Escalation Rates for Bid Evaluation
1	Escalation rate for domestic coal	6.16%
2	Escalation rate for domestic gas	0.96%
3	Escalation rates for different escalable sub-components of energy charge for plants based on imported coal	
3.1	Escalation Rate for coal sub-component	11.11%
3.2	Escalation Rate for transportation sub-component	19.83%
3.3	Escalation Rate for inland handling sub-component	4.87%
4	Escalation rate for inland transportation charges for coal	
4.1	Upto 100 Km distance	2.58%
4.2	Upto 500 Km distance	2.25%
4.3	Upto 1000 Km distance	2.03%
4.4	Upto 2000 Km distance	2.5 1%
4.5	Beyond 2000 Km distance	2.61%
5	Escalation rate for inland transportation charges for gas	3.08%
6	Escalation rates for different escalable sub-components of energy charge for plants based on imported gas	
6.1	Escalation Rate for gas sub-component	11.47%
6.2	Escalation Rate for transportation of gas sub-component	19.83%
6.3	Escalation Rate for inland handling sub-component	4.87%
7	Inflation rate to be applied to indexed capacity charge Component	4.87%
8	Inflation rate to be applied to indexed energy charge component in cases of captive fuel source	5.05%
9	Discount rate to be used for bid evaluation	9.35%
10	Dollar-Rupee exchange variation rate	1.17%
11	Escalation for normative transmission charges	4.05%

II: Annual Escalation Rates applicable for the purpose of payment as per the Power Purchase Agreement for the period between 01.10.2010 and 31.03.2011

S.No	Description	Annual Escalation Rates for Payment
1	Escalation rate for domestic coal	18.00%
2	Escalation rate for domestic gas	46.18%
3	Escalation rates for different escalable sub-components of energy charge for plants based on imported coal	
3.1	Escalation Rate for imported coal	42.07%
3.2	Escalation Rate for transportation of imported coal	-1.99%
3.3	Escalation Rate for inland handling of imported coal	9.22%
4	Escalation rates for inland transportation charges for coal	
4.1	Upto 100 Km distance	0.00%
4.2	Upto 500 Km distance	0.00%
4.3	Upto 1000 Km distance	0.00%
4.4	Upto 2000 Km distance	0.00%
4.5	Beyond 2000 Km distance	0.00%
5	Escalation rates for inland transportation charges for gas	-21.52%
6	Escalation rates for different escalable sub-components of energy charge for plants based on imported gas	
6.1	Escalation Rate for imported gas	30.50%
6.2	Escalation Rate for transportation of imported gas	-1.99%
6.3	Escalation Rate for inland handling of imported gas	9.22%
7	Inflation rate to be applied to indexed capacity charge component.	9.22%
8	Inflation rate to be applied to indexed energy charge component in cases of captive fuel source	8.51%

III: Transmission Charges Matrix and Transmission Loss Matrix as per Format 5.10 & 5.11 of the RFP of Standard Bidding Document of Case-1 applicable between date of notification and 31.03.2011

S.No	Name of the Region	Transmission Charges (Rs/Unit)	Transmission Losses (%)
1	Northern Region	0.16	3.84
2	Western Region	0.15	4.86
3	Eastern Region	0.17	3.30
4	North-Eastern Region	0.35	3.81
5	Southern Region	0.23	3.90

Sd/-
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